



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar

Subject:- Grant of 05 days medical leave in favour of Hon'ble Mr. Justice Sanjay Kumar Gupta, Judge, J&K High Court.

GOVERNMENT ORDE NO: 4016 -LD(A) OF 2018
D A T E D : 19 - 07 - 2018

Post facto sanction is accorded to the grant of 05 days medical leave in favour of Hon'ble Mr. Justice Sanjay Kumar Gupta, Judge, J&K High Court with effect from 06-07-2018 to 09-07-2018 and 16-07-2018.

By order of, the Government of Jammu and Kashmir.

Sd/-
(Abdul Majid Bhat)
Secretary to Government

Dated: 19 - 07 - 2018.

No: LD(A) 2018/SKJ/PF
Copy to the:-

1. Pr. Accountant General, (A&E), J&K, Jammu. This is with reference to his office letter No. GAD-K/S-1/2018-19/162-63 dated 04-07-2018.
2. Commissioner/Secretary to Government, General Administration Department.
3. Secretary to Hon'ble Mr. Justice Sanjay Kumar Gupta, Judge, High Court of J&K.
4. Director Archives, J&K, Jammu.
5. Deputy Registrar, (GS), J&K High Court, Jammu.
6. Private Secretary to Secretary to Government, Department of L, J&PA for information of the Secretary.
7. Incharge, Web Site.
8. Government Order file
9. Concerned file.

(Ashish Gupta)

Deputy Legal Remembrancer

[Signature]
19.7.2018

[Signature]
19.7.18